

**Action on Representation of National Integrated Medical Association, Bombay**

4483. SHRI BAPUSAHEB PARULEKAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what progress has since been made in respect of fourth demand of representation dated 20th March, 1980 made by National Integrated Medical Association, Bombay in regard to holding elections to the Central Council of Indian Medicine; and

(b) if no progress has been made, in the last four months, the reasons thereof and the persons responsible for the same?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) The following progress has been made in regard to holding elections to the Central Council of Indian Medicine:—

(i) Requisite details of the State Boards/Councils of Indian Systems of Medicine and copies of upto-date State Registers of practitioners of Ayurveda, Siddha and Unani Systems of Medicine together with details of Faculties/Departments of Indian Medicine in the various Universities have been collected.

(ii) Election Rules Booklet and forms for holding the elections have been got printed.

(iii) Necessary steps have been taken to finalise the names of officers for appointment as Returning Officers for conducting elections in the States.

(iv) Notification regarding the allocation of seats for the different systems in the States in accordance with the formula prescribed in the First Schedule to the Indian Medicine Central Council Act, 1970, has been finalised.

(b) Does not arise.

**Representation from Bhartiya Railway Mazdoor Sangh, Bombay**

4484. SHRI BAPUSAHEB PARULEKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Chairman of Railway Board has received a representation dated 3rd July 1980 from Bhartiya Railway Mazdoor Sangh, Bombay in regard to pay scales and worsening service conditions of car-attendants in Railways;

(b) if so, the details of demands made;

(c) what action Railway Administration has taken on each of the said demands; and

(d) if no action has, so far, been taken, the reasons thereof and when it will be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) The following main demands have been made in the representation:—

(i) The inclusion of this category in the channel of promotion of Commercial Department;

(ii) Upgradation 50 per cent of the category to cover up the backlog for having no promotions till 10 years in each individual case.

(iii) The retrospective effect for upgradation as per Group C & D Committee's Report.

(iv) Similar action in favour of Mechanical car attendants attached to reserved carriages and saloons.

(c) and (d). The demands are under examination in consultation with All Indian Railways.